

Rochnama Details

Civil Register No.16-A-Diary
IN THE COURT OF: ACJM-VI cum SubJudge-VII
Before: Sri Jyoti Kumar Kashyap
Dated 28-01-2022

S.N	Case No.	Purpose of Proceedings	Next/Disposal Date
1	CRI. CASE/2372/2020	Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :----	Next Date of Hearing :19-04-2022
2	CRI. CASE/2397/2020	Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :----	Next Date of Hearing :19-04-2022
3	CRI. CASE/2401/2020	Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :----	Next Date of Hearing :19-04-2022
4	CRI. CASE/462/2021	Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :----	Next Date of Hearing :19-04-2022
5	CRI. CASE/463/2021	Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :----	Next Date of Hearing :19-04-2022
6	CRI. CASE/464/2021	Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :----	Next Date of Hearing :19-04-2022
7	CRI. CASE/498/2021	Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :----	Next Date of Hearing :19-04-2022
8	CRI. CASE/762/2021	Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :----	Next Date of Hearing :19-04-2022
9	CRI. CASE/763/2021	Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :----	Next Date of Hearing :19-04-2022
10	CRI. CASE/812/2021	Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :----	Next Date of Hearing :19-04-2022
11	CRI. CASE/933/2021	Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :----	Next Date of Hearing :19-04-2022
12	CRI. CASE/934/2021	Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :----	Next Date of Hearing :19-04-2022
13	CRI. CASE/985/2021	Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :----	Next Date of Hearing :19-04-2022
14	Cr. Case Complaint (P)/673/2018	Order Passed: Stage :Soleman Affirmation (S.A) Sub Satge :----	Next Date of Hearing :28-03-2022
15	Cr. Case Complaint (P)/129/2020	Order Passed: Stage :Soleman Affirmation (S.A) Sub Satge :----	Next Date of Hearing :28-03-2022
16	Cr. Case Complaint (P)/635/2016	Order Passed: Stage :Enquiry & Witness Sub Satge :----	Next Date of Hearing :28-03-2022
17	Cr. Case Complaint (P)/774/2016	Order Passed: Stage :Enquiry & Witness Sub Satge :----	Next Date of Hearing :28-03-2022
18	Cr. Case Complaint (P)/452/2018	Order Passed: Stage :Enquiry & Witness Sub Satge :----	Next Date of Hearing :28-03-2022
19	Cr. Case Complaint (P)/551/2018	Order Passed: Stage :Enquiry & Witness Sub Satge :----	Next Date of Hearing :28-03-2022
20	Cr. Case Complaint (P)/156/2019	Order Passed: Stage :Enquiry & Witness Sub Satge :----	Next Date of Hearing :28-03-2022
21	Cr. Case Complaint (P)/582/2019	Order Passed: Stage :Enquiry & Witness Sub Satge :----	Next Date of Hearing :28-03-2022
22	Cr. Case Complaint (P)/933/2019	Order Passed: Stage :Enquiry & Witness Sub Satge :----	Next Date of Hearing :28-03-2022
23	Cr. Case Complaint (P)/997/2019	Order Passed: Stage :Enquiry & Witness Sub Satge :----	Next Date of Hearing :28-03-2022
24	Cr. Case Complaint (P)/1048/2019	Order Passed: Stage :Enquiry & Witness Sub Satge :----	Next Date of Hearing :28-03-2022

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25	Cr. Case Complaint (P)/7022/2014	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :16-04-2022
26	CRI. CASE/9497/2013	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :16-04-2022
27	CRI. CASE/9531/2013	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :16-04-2022
28	CRI. CASE/17445/2014	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :16-04-2022
29	Cr. Case Complaint (P)/577/1999	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :16-04-2022
30	Cr. Case Complaint (P)/628/1999	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :16-04-2022
31	CRI. CASE/2346/2018	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :16-04-2022
32	CRI. CASE/837/2019	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :16-04-2022
33	CRI. CASE/1483/2019	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :16-04-2022
34	Cr. Case Complaint (P)/829/2019	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :16-04-2022
35	CRI. CASE/2035/2019	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :16-04-2022
36	Cr. Case Complaint (O)/1239/2014	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :28-03-2022
37	Cr. Case Complaint (P)/8544/2014	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :28-03-2022
38	Cr. Case Complaint (P)/191/2015	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :28-03-2022
39	Cr. Case Complaint (P)/404/2015	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :28-03-2022
40	Cr. Case Complaint (P)/530/2015	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :28-03-2022
41	Cr. Case Complaint (P)/3655/2013	Order Passed: Stage :DEFENCE EVIDENCE Sub Satge :----	Next Date of Hearing :18-02-2022
42	CRI. CASE/13042/2014	Order Passed: Stage :DEFENCE EVIDENCE Sub Satge :----	Next Date of Hearing :18-02-2022
43	Cr. Case Complaint (P)/80/2018	Order Passed: Stage :Evidenc of defendent / OP Sub Satge :----	Next Date of Hearing :28-03-2022
44	CRI. CASE/13793/2014	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :28-03-2022
45	CRI. CASE/13568/2014	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :28-03-2022
46	Cr. Case Complaint (P)/3691/2013	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :28-03-2022
47	Cr. Case Complaint (P)/893/2016	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :28-03-2022
48	Cr. Case Complaint (P)/1027/2014	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :28-03-2022

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49	Cr. Case Complaint (P)/5508/2014	Order Passed: Stage :EVIDENCE BEFORE CHARGE Sub Satge :----	Next Date of Hearing :28-03-2022
50	Cr. Case Complaint (P)/4100/2013	Order Passed: Stage :EVIDENCE BEFORE CHARGE Sub Satge :----	Next Date of Hearing :28-03-2022

No. of Cases Heard	50
No. of Cases listed	50
No. of Witness Examined	
No. of Cases Disposed	0
No. of IA.s Disposed	
No. of Cases Contested	
No. of Cases Uncontested	
No. of M.O.s marked	
No. of Exhibits Marked	
No. of Cases in Mediation	
No. of Cases in Arbitration	
No. of Cases in Lok Adalat	
No. of Cases in Conciliation for ADR	
No. of Cases Adjourned	0

Presiding Officer